

(S)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 544/96

Date of Order : 30,4,96

BETWEEN :

H.Appanna

.. Applicant.

A N D

1. The Divisional Engineer,  
Telecom, Srikakulam.
2. The Chief General Manager,  
Telecom, A.P.Circle,  
Hyderabad.

.. Respondents.

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Counsel for the Applicant

.. Mr.M.Kesava Rao

Counsel for the Respondents

.. Mr. R.Rajeswara Rao

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

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J\_U\_D\_G\_E\_M\_E\_N\_T

Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.)

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The applicant in this OA was engaged as casual and he worked in various spells up mazdoor from 2.6.81 to 31.5.82 as given in para 6-A of the OA.

Thereafter he was not re-engaged. During the period he worked as casual mazdoor it is stated that he had completed 983 days of casual service.

2. This OA is filed praying for a direction to the respondents to re-engage him as a casual mazdoor.

3. The applicant having worked earlier in the department had acquired knowledge in regard to the departmental work. Hence he has to be preferred if there is work in future in preference to freshers from the open market. As he was disengaged after 31.5.82 the long period of absence cannot be condoned.

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4. In the result, the following direction is given:-  
The applicant should be re-engaged if there is work  
in future in preference to freshers from the open market  
in the same unit from which he was last retrenched. If  
in pursuance of this order he is going to be re-engaged none  
of the casual labourers who are already in casual service  
shall be retrenched.

5. The OA is ordered accordingly at the admission  
stage itself. No costs.

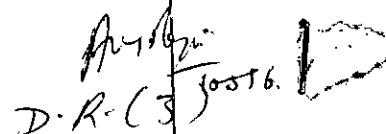


( R. RANGARAJAN )  
Member (Admn.)

Dated: 30th April, 1996

( Dictated in Open Court )

sd

  
D.R. (3) 30/4/96

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**Copy:-**

1. The Divisional Engineer, Telecom Srikalumam.
2. The Chief General Manager, Telecom, A.P.Circle, Hyderabad.
3. One copy to Sri. M.Kesava Rao, advocate, CAT, Hyd.
4. One copy to Sri. V.Rajeshwar Rao, Addl. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

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DA: 544/98  
CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

DATED: 30/4/98

ORDER/JUDGEMENT

M.A. NO/R.A/C.A. No.

IN

B.A. NO.

544/98

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

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